

**GUJARAT NATIONAL LAW UNIVERSITY**  
**CENTRE FOR LAW AND ECONOMICS**

**OPEN SESSION**

**EMPIRICAL LEGAL METHODS IN CRIMINAL LAW**



**SPEAKER**

**PROF. (DR.) MRINAL SATISH**  
**PROFESSOR OF LAW,**  
**EXECUTIVE DIRECTOR,**  
**CENTRE FOR CONSTITUTIONAL LAW, POLICY, AND GOVERNANCE**  
**NATIONAL LAW UNIVERSITY, DELHI**

**DATE: TUESDAY, MARCH 19, 2019**

**TIME: 3.30 – 5.00 PM**

**VENUE: VITAN II, GNLU ADMINISTRATIVE BUILDING**

**LINK: [HTTPS://GOO.GL/FORMS/CBMMYF2WHHAVVNPM2](https://goo.gl/forms/CBMMYF2WHHAVVNPM2)**

**FOR ANY QUERY CONTACT**

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**FREE  
REGISTRATION**